## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4944
ANSWERED ON:19.04.2001
ELECTRIFICATION OF VILLAGES
CHARAN DAS MAHANT;DUKHA BHAGAT;RAJ NARAIN PASSI;RATNA SINGH;SUSHILA SAROJ

### Will the Minister of POWER be pleased to state:

- (a) the norms provided for the electrification of villages;
- (b) the number of villages electrified during the year 2000-2001, State-wise;
- (c) the number of villages proposed to be electrified during the current financial year, State-wise; and
- (d) the time by which all the villages are likely to be electrified?

# **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

- (a) & (b): The priorities for Village Electrification programme are determined by the State Electricity Boards (SEBs)/Power Utilities who own and operate the distribution system in the States, as per the policy and directions of the State Governments. Accordingly, the selection of un-electrified villages which may be electrified in a year is made by the concerned SEBs/Power Utilities keeping in view the available resources for the purpose. From the financial year 2000-01, the funds under Rural ElectrificationProgramme (MNP) are being released directly to the States as part of normal central assistance instead of the earlier practice of routing through the Rural Electrification Corporation (REC). The State-wise details of the number of village electrified during the year 2000-01 are given at Annex.
- (c) & (d): The time frame for complete electrification of villages would depend upon the financial resources for creating infrastructure for strengthening the distribution system, availability of power in the State and demand from the consumers. However, the Finance Minister which presenting the budget for the year 2001-02, has announced a package of initiatives to improve the power distribution system in rural areas. This includes completion of electrification of bulk of the remaining villages in the next 6 years and extension of assistance to the States for village electrification works under the PMGY whose funding is being augmented.

## **ANNEXURE**

ANNEXE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 4944 TONESEWERED IN THE LOF SABHA ON 19.4.2001 REGARDING THE ELECTRIFICATION OF VILLAGES.

### STATEMENT SHOWING VILLAGES ELECTRIFIED UPTO FEBRUARY, 2001

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S1.No States Total Achievement as Cumulative at inhab on 31.3.2000 the end of to the end of vill. Numbers %age Feb.2001 February,2001 as per achie.
1991 as on census 31.3.00
1. Andhra Pradesh 26586 26565 100.0 - 26565 (+)
2. Arunachal Prad 3649 2171 59.5 NIL 2171 (c)
3. Assam 24685 19019 77.0 NA 19019 (b)
4. Bihar 67513 47888 70.9 36 47924 ($$)(f)
5. Goa 360 360 100.0 - 360 (@)
6. Gujarat 18028 17940 100.0 - 17940 (+)
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### 8. H.P. 16997 16844 99.1 37 16881

- 9. J & K 6477 6315 97.5 NA 6315 (\$)(a)
- 10. Karnataka 27066 26691 98.6 6 26697 (+)(e)
- 11. Kerala 1384 1384 100.0 1384
- 12. Madhya Prad 71526 68346 95.6 11 68357 13. Maharashtra 40412 40412 100.0 40412 (@)
- 14. Manipur 2182 2001 91.7 NIL 2001
- 15. Meghalaya 5484 2510 45.8 NIL 2510
- 16. Mizoram 698 691 99 NIL 691 17. Nagaland 1216 1196 98.4 NIL 1196
- 18. Orissa 46989 35190 74.9 42 35232
- 19. Punjab 12428 12428 100 12428
- 20. Rajasthan 37889 35447 93.6 246 35693
- 21. Sikkim 447 405 100 405 (#) 22. Tamil Nadu 15822 15822 100 15822
- 23. Tripura 855 810 94.7 2 812
- 24. Uttar Pradesh 112803 89117 79 236 89353
- 25. West Bengal 37910 29515 77.9 71 29586 (f)

Total (States) 586165 505826 86.3 687 506513 Total (Uts) 1093 1090 100 - 1090 (+) Grand Total 587258 506916 86.3 687 507603

Note: Target for the year 2000-2001 not finalized.

- (+) Fully electrified. Balance not feasible for electrification.(#) Provisional 42 Nos. forest villages not electrified.

- @ Provisional to be confirmed as per 1991 census.(+) 329 villages declared non-feasible for electrification.
- (\$\$) Achievement as per 1981 census.
- (\$) Achievement as per 1971 census. 1991 census not held.
- (a) as on 31.3.98
- (b) as on 30.11.99
- (c) as on 31.7.2000
- (d) as on 30.9.2000
- (e) as on 31.12.2000
- (f) as on 31.1.2001